

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.62/BB/17	-	For clarifi- cation	230- 232	VSL Securities Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Suman Bajoria
91480 89404

Jomer
P.C.S. 17602.

PCS for petitioner is present. She has filed a memo along with annexures showing the latest list of creditors certified by the Chartered Accountant.

List it for consideration on 03.10.2017.


MEMBER (J)


MEMBER (T)